

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.02.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 346 of 2018 & I.A. No. 2195, 2196, 2262, 2264, 2966, 2330, 2331, 2332, & 2333 of 2020, I.A. No. 888, 889, 2404, 2505 of 2021	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
2.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Karan Khanna	Gauri Rasgotra
3.	I.A. No. 367 of 2022 in Comp. App. (AT) No. 118 of 2021	Sonia Khosla & Anr. Vs. Montreaux Resorts (P) Ltd. & Ors. With	Aadya Mishra Deepak Khosla	Jay Salva Anand M. Mishra-R2 to 4 & 6 to 8
4.	I.A. No. 366 of 2022 in Comp. App. (AT) No. 119 of 2021	Montreaux Resorts (P) Ltd. Vs. Ascot Hotels & Resorts Ltd. & Ors.	Aadya Mishra Deepak Khosla	Jay Salva Anand M. Mishra-R2 to R7

For Directions

5.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Ors.	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
6.	Contempt Case (AT) No. 28 of 2021 in Comp. App. (AT) (Ins) No. 553 of 2019	Deccan Chronicle Holdings Ltd. Vs. SREI Multiple Asset Investment Trust – Vision India Fund & Ors.	Arjun Asthana	Saptarshi Mandal Rishav Banerjee-R1 & R2

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 181 & 182 of 2022	Shib Shankar Rungta Vs. Jai Jute Industries Ltd.	Rahul Ahuja	
----	---	--	-------------	--

8.	Comp. App. (AT) (Ins) No. 183 & 184 of 2022	Housing and Urban Development Corporation Ltd. Vs. Ramnath Developers Pvt. Ltd & Ors.	Rohit Sharma	
9.	Comp. App. (AT) (Ins) No. 185 of 2022	Goodwood Products Vs. Kitply Industries Ltd.	Jogy Scaria	Sanjay Bhatt
10.	Comp. App. (AT) (Ins) No. 186 of 2022	K.S. Marketing Formerly Known as Royal Marketing Vs. Kitply Industries Ltd.	Jogy Scaria	Sanjay Bhatt
11.	Comp. App. (AT) (Ins) No. 192 of 2022	Bankey Bihari Goyal Vs. Ambrane India Pvt. Ltd. & Anr.	Abhishek Anand	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 387 of 2021	Directorate of Commercial Taxes Vs. Kharkia Steels Pvt. Ltd. & Ors. With	Madhumita Bhattacharjee	Shweta Thakur-R1 & R3 Megha Tyagi-R2
13.	Comp. App. (AT) (Ins) No. 1111 of 2020	Damodar Valley Corporation Vs. Kharkia Steels Pvt. Ltd. & Ors. With	Madhumita Bhattacharjee	Rajshree Kajaria-R1 & R3 Megha Tyagi-R2
14.	Comp. App. (AT) (Ins) No. 119 of 2022	Damodar Valley Corporation Vs. Kharkia Steels Pvt. Ltd. & Anr.	Madhumita Bhattacharjee	
15.	Comp. App. (AT) (Ins) No. 528 of 2021	Edelweiss Assets Reconstruction Company Ltd. Vs. Nishiland Park Ltd.	Atul Sharma	Alok Mishra
16.	Comp. App. (AT) (Ins) No. 965 of 2021	Bharat Heavy Electricals Ltd. Vs. Anil Goel Resolution Professional Ideal Energy Projects Ltd. & Ors.	Mohd. Azeem Khan	Dhananjay Sud Aditya Gauri-R1
17.	Comp. App. (AT) (Ins) No. 1022 of 2021	Bank of India Vs. Naresh Seth With	Ashish Rana	Abjijeet Sinha Milan Negi

18.	Comp. App. (AT) (Ins) No. 1024 of 2021	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	Ashish Rana	Abjjeet Sinha Milan Negi
19.	Comp. App. (AT) (Ins) No. 42 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. With	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4
20.	Comp. App. (AT) (Ins) No. 43 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. With	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4
21.	Comp. App. (AT) (Ins) No.52 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd. & Ors. With	Debasish Mohapatra	Pankaj Jain-R3
22.	Comp. App. (AT) (Ins) No. 53 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd.& Ors.	Debasish Mohapatra	Pankaj Jain-R3
23.	Comp. App. (AT) (Ins) No. 65 of 2022	Ravi Kumar Tomar Vs. Newgen Speciality Plastics Ltd. & Anr.	Pren Nath Aneja	

For Hearing

24.	Comp. App. (AT) (Ins) No. 1085 of 2019	Deepak Vegpro Pvt. Ltd. Vs. Shree Hari Agro Industries Ltd.	Narendra M. Sharma	R. K. Gupta
25.	Comp. App (AT) (Ins) No. 1412 of 2019	NLMK India Service Centre Pvt. Ltd. Vs. PME Power solution (India) Ltd.	Rachit Devgun	Dinesh Kapil
26.	Comp. App. (AT) (Ins) No. 383 of 2020	Bharat Heavy Electricals Ltd. Vs. Ravi Shankar Devarakonda Liquidator of Coastal Projects Ltd.	Swastika Chakrvati	Samiksha Godiyal Govind Manoharan
27.	Comp. App. (AT) (Ins) No. 496 of 2021	Bipin Vazirani Vs. Pebble Bay Developers Pvt. Ltd.	Siddhesh Kotwal	Aayushi Sharma

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar